

giving free education, providing free midday meals; uniforms, stationery and cycles to all students, apart from hostel facilities, to the needy students irrespective of their social status. The Government is also giving scholarships to the needy students. The Government ensures that no child is deprived of education. The Government has recently provided free cycles to all students, studying in 11th and 12th standards, irrespective of their status, caste and religion.

But these bright students, when they wish to join professional institutions or higher studies, face problem. The Central Government has announced provision of educational loans. But when the students approach the banks for educational loans, they are made to run from pillar to post they are asked to submit innumerable documents and they are also asked to provide collateral security. Only poor students approach banks for educational loans. But loans are not given to students. Certain banks like the State Bank of India, Indian Bank, etc. default in this. I demand that educational loans should be granted without insisting on any security but only on the basis of students' educational certificates, and the same should be on easy terms and at lower rate of interest. The loan applications should be processed quickly.

Likewise, small and marginal farmers should be given loans without insisting on any collateral security. Only poor farmers approach banks for loans. Farmers are inconvenienced a lot driving them to mental pressure. Even the petty shop owners, small dairy farm owners and small businessmen are also not given loans by banks. Therefore, I demand that educational loans, crop loans and business loans should be given on easy and without insisting on any collateral security.

MR. DEPUTY CHAIRMAN: Prof. M.M. Agarwal. Not present. Shri Raj Mohinder Singh Majitha. Not present. Shri Rudra Narayan Pany.

### **Need to ban cow slaughter in the country**

श्री रुद्रनारायण पाणि ( उड़ीसा ): महोदय, देश में 765 बूचड़खाने सरकार द्वारा लाइसेंस लेकर पशुवध कर रहे हैं, अवैध रूप से संचालित बूचड़खानों की संख्या इससे कहीं अधिक है। अवैध रूप से संचालित बूचड़खानों के विरुद्ध पुलिस व प्रशासन के अधिकारी कोई कार्यवाही नहीं करते। बूचड़खानों में अपर्याप्त प्रदूषण नियंत्रण उपायों के कारण जल प्रदूषण एवं ठोस अपशिष्ट निपटान की समस्या होती है। जिन क्षेत्रों में बूचड़ खाने स्थापित हैं, वहां के तालाबों एवं हैड पम्पों के पानी का रंग भी लाल हो गया है। आस-पास के पुराने बसे गांवों का बदबू एवं दूषित जल के कारण पलायन शुरू हो गया है। जिन बूचड़खानों में पर्यावरण, प्रदूषण नियंत्रण के उपकरण लगे हैं, उनका भी प्रयोग

केवल जांच अधिकारियों के समय ही होता है। बूचड़खानों द्वारा दूषित जल को तालाबों, नालों व नदियों में डालने से, ये भी दूषित हो रहे हैं। जांच अधिकारी जांच की सूचना पूर्व में ही प्रबंधक को दे देते हैं।

बूचड़खानों द्वारा प्राधिकृत संख्या से अधिक पशुवध किया जा रहा है तथा इन बूचड़खानों में आप-पास के जनपदों से लूट अथवा चोरी के पशुधन को खरीदकर अवैध रूप से वध किया जा रहा है।

उपरोक्त बूचड़खानों में दुधारू, गर्भवती व गौधन की चोरी-छिपे वध किया जा रहा है। अत्यधिक पशुवध होने के कारण देश में पशुधन संख्या में निरंतर कमी हो रही है। आज देश में देशी गाय, बैल, सांड, देशी भैंस विलुप्ति के कगार पर हैं। समय रहते गौवध पर रोक, मांस के निर्यात पर रोक नहीं लगाई गई तो देश में पशुधन विलुप्त हो जाएगा, जिसके कारण किसान व मजदूर भुखमरी के कगार पर होगा।

स्थानीय नागरिक इन बूचड़खानों के विरुद्ध आन्दोलनरत हैं एवं स्थानीय समाचारपत्र भी उपरोक्त के संबंध में समाचार प्रकाशित कर रहे हैं, परन्तु प्रदूषण नियंत्रण बोर्ड, पशुपालन विभाग, गृह विभाग, स्वास्थ्य विभाग व जिला स्तर के अधिकारी शासन को गलत रिपोर्ट प्रेषित करते हैं। ....(व्यवधान)....

THE VICE-CHAIRMAN (PROF. P.J. KURIAN): Mr. Pany, you please read only from the text given to you. You are reading the deleted portion. That will not go on record. ...*(Interruptions)*... See, whatever is not approved by the Chairman will not go on record.

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श्री रुद्रनारायण पाणि: उपसभाध्यक्ष जी, मेरा अनुरोध छोटा-सा है ....(व्यवधान).... इसमें बड़े लोग भी यही करते हैं ....(व्यवधान).... उत्तर प्रदेश के ....(व्यवधान)....

THE VICE-CHAIRMAN (PROF. P.J. KURIAN): The approved text will only go on record. ...*(Interruptions)*... Mr. Pany, you are unnecessarily wasting the time of the House. That is not going on record.

श्री रुद्रनारायण पाणि: मेरा सदन के माध्यम से सरकार से आग्रह है कि मांस निर्यात के लिए पशुवध पर रोक लगाने व पर्यावरण रोकने के लिए सरकार प्रभावी कार्यवाही करे।

श्री जयन्ती लाल बरोट ( गुजरात): उपसभाध्यक्ष जी, मैं, स्वयं को इससे संबंध करता हूँ।

डा० छत्रपाल सिंह लोधा( उड़ीसा): उपसभाध्यक्ष जी, मैं स्वयं को इससे संबंध करता हूँ।

SHRI V. NARAYANASAMY: Sir, Mr. Pany has read beyond the text approved by the Chairman. That should not go on record. ...*(Interruptions)*...

श्री रूद्रनारायण पाणि: उपसभाध्यक्ष जी, बड़े लोग वही करते हैं ....(व्यवधान)....

THE VICE-CHAIRMAN (PROF. P.J. KURIAN): Please sit down. Mr. Pany, sit down. You are violating the rules. See, you are a senior Member. Everybody knows that whatever is approved by the Chairman can only be read as a Special Mention. Therefore, whatever you have read out of the approved text will not go on record. Now, Shrimati Vanga Geetha.

**Demand for sanction of Aqua-Culture-Cluster scheme in  
Andhra Pradesh**

SHRIMATI VANGA GEETA (Andhra Pradesh): Sir, my Special mention is very important because recently due to heavy rains the aqua-culture farmers have incurred heavy losses. This Scheme is pending with the Government of India.

Sir, the Scheme for Aqua-Culture Cluster for the areas from Bhimavaram to Visakhapatnam along the coast was submitted to the Minister of Commerce and Industry, Government of India. The total outlay of the project is Rs.7500.00 lakhs. The stakeholders' contribution is Rs.1875 lakhs, contribution from the Government of India is Rs. 5625 lakhs. The proposals were submitted to the Department of Industrial Policy and Promotion, Ministry of Commerce and Industry, Government of India under their Industrial Infrastructure Upgradation Scheme.

Components of the Project include establishing centre of excellence for Research and Development Centre Rs.1507 lakhs; Central Testing Facility- Rs.501 lakhs; Training Centre- Rs.500 lakhs; Sub-centre for Testing- Rs.487 lakhs; information Technology-Rs.235 lakhs; Logistics and Warehousing Storage -Rs.500 lakhs; Test Kits-Rs.300 lakhs; Technology know-how- Rs.250 lakhs; Labelling and Regulatory Compliance costs- Rs.500 lakhs; Comprehensive Species Industry Study- Rs.300 lakhs; Market Promotion- Rs.1600 lakhs; HR Capacity Building costs- Rs.600 lakhs; etc. The Department of Industrial Policy and Promotion (DBA-1 Section), Ministry of Commerce and Industry, Government of India is requested to expedite the sanction.

Sir, as it is helpful to the people who are involved in aqua culture, it will also generate income not only to the individuals but also to the local Government, apart from the State and the Central Government. Hence, I request the Government of India to sanction the Scheme at the earliest.